

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SICAL Iron Ore Terminals Limited Date of Commencement of Liquidation: 23-06-2023; List of Stakeholders as on Date: 24-07-2023; Name of IP: N VEERAPANDIAN; Process Number: 1; Last 5 digit of registration number: 13301

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	3800715808	2	3800715808	0	0	0	Annexure 3
4	Unsecured financial creditors	1	8550091685	0	0	0	4418916847	4131174838	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	13989	1	13989	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	6378016588	12	926098261	0	5450038484	1879843	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	342600000	0	0	0	342600000	0	Annexure 9
Total		18	19071438070	15	4726828058	0	10211555331	4133054681	